

Central Administrative Tribunal  
Principal Bench

New Delhi  
R.A. 268/97  
in  
O.A.1495/91

(35)

This the 20th day of November,1997.

HON'BLE DR.JOSE P.VERGHESE, VICE-CHAIRMAN(J).

HON'BLE SHRI N. SAHU, MEMBER(A).

Smt.Amini Rajan  
W/o Sh. K.R. Rajan Nair  
R/O 1183, Sector 37  
Noida (UP).  
(By applicant in person)

.... Review Petitioner

Versus

1. Union of India  
through Secretary  
to the Govt. of India  
Ministry of Defence,  
DHQ P.O. New Delhi-110011.
2. Joint Secretary(Admn) & CAO  
Office of the Chief Admh.Officer  
C-II Hutmants, Dalhousie Road  
DHQ PO, New Delhi.
3. Shri K.S.Dhingra  
Ex-Senior Admn.Officer  
Legal Cell, Office of CAO  
Ministry of Defence, New Delhi
4. Sh. Rahul Singh  
S/o Sh. R.N. Singh  
R/o A-210, Pandara Road  
New Delhi.  
(By None)

.... Respondents

ORDER(Oral)

By Hon'ble Dr.Jose P.Verghese,VC(J)

This Review Application has been filed  
against an order passed by this Tribunal's dated  
14.12.1992 in OA-1495/91. This review is being  
filed after about 5 years and we do not intend  
to issue notice for the reason that the petitioner

(B6)

has already filed an OA-1356/97 and the same is pending and it is stated that the substantive prayer in the OA, if allowed, will take care of the grievance now being raised in this RA itself. It is stated that in view of the order passed in DA-1495/91 in Rahul Singh's case the petitioner has become much junior in the seniority list. By granting a liberty to raise this issue in the pending OA, the Review Application is dismissed. No order as to costs.

RB

*Manu*  
(N. SAHU)  
M(A)

*JP*  
(DR. JOSE P. VERGHESE)  
VC(J)